

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 286
TO BE ANSWERED ON 18TH JULY, 2017

NATIONAL FOOD SECURITY ACT

286. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the beneficiaries under the National Food Security Act (NFSA) since its implementation, Statewise;
- (b) the details of such beneficiaries in Bundelkhand region;
- (c) whether the Government has made any special efforts to check malpractice and bring transparency in the food security schemes; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): The State/Union Territory wise details of beneficiaries currently covered under the National Food Security Act, 2013 (NFSA) is at Annexure. Government of Uttar Pradesh has informed that the number of beneficiaries covered under NFSA in the Bundelkhand region is 77.97 lakh.

(c) & (d): The Government is implementing a Plan Scheme on 'End-to-end Computerisation of Targeted Public Distribution System (TPDS) Operations' on cost sharing basis with the States/UTs. The Scheme comprises activities, namely, digitization of ration cards/beneficiary and other databases, computerization of supply-chain, setting up of transparency portals and grievance redressal mechanisms, to enable removal of bogus/ineligible ration cards, facilitate distribution of foodgrains to intended beneficiaries at fair price shops (FPS), and to check leakages and diversion of foodgrains.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO. 286 DUE FOR ANSWER ON 18.07.2017 IN LOK SABHA

State/Union Territory wise details of beneficiaries covered under the National Food Security Act, 2013

Sl No.	Name of the State/UT	Number of beneficiaries identified under NFSA (In lakh)
1	Andhra Pradesh	268.21
2	Arunachal Pradesh	8.21
3	Assam	251.63
4	Bihar	857.12
5	Chattisgarh	200.77
6	Delhi	72.73
7	Goa	5.32
8	Gujarat	382.54
9	Haryana	126.49
10	Himachal Pradesh	28.64
11	J & K	74.13
12	Jharkhand	263.70
13	Karnataka	401.93
14	Kerala	154.80
15	Madhya Pradesh	529.61
16	Maharashtra	700.17
17	Manipur	21.58
18	Meghalaya	21.40
19	Mizoram	6.68
20	Nagaland	14.05
21	Odisha	323.22
22	Punjab	141.45
23	Rajasthan	446.62
24	Sikkim	3.78
25	Tamil Nadu	357.34
26	Telangana	191.62
27	Tripura	24.83
28	Uttar Pradesh	1499.83
29	Uttarakhand	61.94
30	West Bengal	601.84
31	A&N	0.55
32	Daman & Diu	0.88
33	Dadra & Nagar Haveli	2.16
34	Lakshadweep	0.22
35	Chandigarh	2.74
36	Puducherry	5.83
	Total	8054.54